

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Subject:- Lecture on "Leadership" on 21st of November, 2019 at J&K State Judicial Academy, Jammu.

ORDER

No:- 1063

Dated:- 20-11-2019

All Judicial Officers posted in District Jammu and Samba are hereby nominated to attend Lecture on "Leadership" to be held at J&K State Judicial Academy, Jammu on 21st of November, 2019 with the direction to report in the Academy at 2:45 PM sharp on the scheduled date.

By Order

(Sanjay Dhar)
Registrar General

No:- 21565-01/GS

Dated:- 20-11-2019

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K.
- ✓ 2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K, Jammu.
5. Registrar Inspection, High Court of J&K, Jammu.
6. Registrar Judicial, High Court of J&K, Jammu
..... for information.
7. Director J&K State Judicial Academy, Jammu with the request to get the nominated Officers intimated accordingly.
- ✓ 8. Principal District & Sessions Judge, Jammu/Samba.
9. Concerned Judicial Officers _____
..... for information and necessary compliance.
- ✓ 10. CPC e-courts, High Court of J&K, for uploading on the High Court website .

Registrar General

20/11/19